

TRIPURA



GAZETTE

Published by Authority

Agartala, Saturday, May 18, 2019 A. D. Vaisakha 28, 1941 S. E.

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PART-- I --Orders and Notifications by the Government of Tripura, the High Court, Government Treasury etc.

Government of Tripura
Finance (Budget) Department.

File No. F. 1(76)/FIN(B)/2017/9478-523

Dated, Agartala, the 30th April, 2019.

NOTIFICATION

Subject : Constitution of Tripura Infrastructure and Investment Fund Board.

In pursuance of the Notification No. F. 8(5)-Law/Leg-I/2018 Dated 24th July, 2018 and Tripura Infrastructure Investment Fund Act, 2018 (Tripura Act No. 6, 2018) Under Sec. (5), Tripura Infrastructure and Investment Fund Board is hereby Constituted with the following Members with immediate effect.

Sl. No.	Name	Designation
1.	Shri Biplab Kumar Deb , Chief Minister	Chairperson
2.	Shri Jishnu Dev Varma , Deputy Chief Minister and Minister for Finance	Vice-Chairperson

Sl. No.	Name	Designation
3.	Shri R. K. Mathur, Vice-Chairperson, State Planning Board	Member
4.	Shri L. K. Gupta, Chief Secretary	Member
5.	Shri Manoj Kumar, Principal Secretary, Finance	Member
6.	Shri D. M. Jamatia, Secretary (Law)	Member
7.	Shri Swapan Saha, IAS (retired)	Member
8.	Shri Bijoy Debbarma, IAS (retired)	Member
9.	Smt. Nabanita Roy, IAS (retired)	Member
10.	Shri Sudip Kumar Roy, Ex. Principal Secretary, Finance	Member
11.	Shri Haradhan Debnath, Ex. Head of Department, MBA, Tripura University	Member
12.	Professor Arunoday Saha	Member
13.	HOD, Economics Department, Tripura University	Member
14.	N. Darlong, Secretary, Finance (Chief Executive Office)	Member-Secretary

This is with competent approval.

N. Darlong,
Secretary
Finance Department.

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PART -- II Advertisements and Notices

**TRIPURA PUBLIC SERVICE COMMISSION
AGARTALA**

No. F. 9(2-14)Exam/TPSC/2019-99

Dated, Agartala, the 3rd May, 2019.

NOTIFICATION

It is hereby notified that next Departmental Examination for Engineering Officers in Civil, Electrical and Mechanical Engineering Branches of all Departments of the State Government as provided in the rules "Tripura Engineering Services (TES)(7th Amendment, 2014) Rules, 1987" will be conducted by the Tripura Public Service Commission on and from 6th August, 2019. All Officers desirous of appearing at this Examination are requested to send Advance Copy of application in the prescribed form (enclosed on the reverse page) directly to the Secretary, Tripura Public Service Commission with **Application Fees of Rs.150/-** by Indian Postal Order payable to the Secretary, TPSC at Agartala Head Post Office OR Bank Draft/Banker Cheque drawn in favour of the Secretary, TPSC payable at any branch of Nationalized Bank at Agartala by the 24th May, 2019. The Photocopy of original application through proper channel should reach Commission's Secretariat by 31st May, 2019.

Application received after the closing date will not be entertained in any case. The list of eligible candidates, Programme of the Examination & Admission Certificate(s) of eligible candidates will be uploaded in the Commission's website (<http://www.tpsc.gov.in>) in due time.

S. Mog
Secretary

Tripura Public Service Commission.

Schedule-B
See Rule-3(i)

APPLICATION FORM

From:

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To

The Secretary,
Tripura Public Service Commission,
Agartala.

Through the SecretaryGovernment of Tripura.

Sir,

With reference to the Rules for the conduct of Tripura Engineering Officers Departmental Examination, I have the honour to report my intention to appear of the Departmental Examination to be held on and from 6th August, 2019 in the following subject(s):-

- 1.
- 2.
- 3.

Name of Branch	:-	CIVIL/MECHANICAL/ELECTRICAL
Centre	:-	AGARTALA
Name in full (in capital letters)	:-	
Father's Name (in capital letters)	:-	
Designation	:-	
Post held on	:-	Regular basis/ad-hoc basis/Fixed pay basis.
Name of Department	:-	
Address of present posting (with Pin Code)	:-	
Mobile No.	:-	
Application fee	:-	Rs..... bearing IPO/Bank Draft/Banker Cheque No. Dated

Yours faithfully,

(.....)

Advance copy to:-The Secretary, Tripura Public Service Commission, Agartala.